GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 1292 TO BE ANSWERED ON 31.07.2025

EMPLOYMENT-LINKED INCENTIVE SCHEMES

1292. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has formulated detailed guidelines for the three Employment- Linked Incentive (ELI) schemes announced in the Union Budget 2024-25, if so, the details thereof;
- (b) the current status of the consultations with various stakeholders, including industry representatives, academic institutions and international organizations regarding the ELI schemes; and
- (c) whether Government has set a deadline for implementation of these schemes, if so, the timeline for rollout and expected outcomes on job creation and formalization of employment in manufacturing sector and the steps being taken to monitor their efficacy?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

- (a): The Government on 01.07.2025 approved the Employment Linked Incentive (ELI) Scheme to support employment generation, enhance employability and social security, across all sectors, with special focus on the manufacturing sector.
- been formulated after (b) to (c): The scheme has extensive consultations with all stakeholders including labour intensive Ministries, Trade Unions, Industry Associations and Experts. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹ 99,446 Crore for the period FY 2025-26 to FY 2031-32. The scheme comprises of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crore new eligible employees under Part A. Incentive for creation of approx. 2.59 crore additional jobs to employers is provided for under Part B of the scheme.

A steering committee with representation from various labour intensive and related Ministries/Departments and internal Executive committee have been constituted to ensure effective monitoring of the scheme.
